THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/3829/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Jitu Mani Barman, District & Sessions Judge,

Goalpara.

ル Dated Guwahati, the 30 May, 2025.

Sub:-

Station leave.

Ref:-

Letter No. DJG/2487 Dated 28.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 31.05.2025 till the morning of 02.06.2025. The Addl. District & Sessions Judge, Goalpara, and in his absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the i/c Chief Judicial Magistrate, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-38/2022/3830/A, dated , 30-05-25

The Project Manager, Gauhati High Court.

30,08,23

JT. REGISTRAR (VIGILANCE)